

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/ 3201 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati, the 16th May, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/K-A/152/2025 dtd. 15.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.05.2025 and 14.05.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/ 3202-3203 /A, dated 16.5.2025

Copy to:

1. The District & Sessions Judge, Kamrup, Amingaon.
2. The Project Manager, Gauhati High Court.

16.05.25
JT. REGISTRAR (VIGILANCE)